

**Export of tobacco to China**

1344. SHRI PRABHAKAR REDDY VEMIREDDY: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether it is a fact that hurdles have been removed to export tobacco to China;
- (b) to what extent this would help tobacco farmers, particularly in Andhra Pradesh, to export more and more tobacco to China and earn remunerative price for their produce; and
- (c) the details of Protocol Agreement that India has with other countries to export tobacco and the export to such countries in the last ten years-years-wise and country-wise?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI PIYUSH GOYAL):

(a) and (b) Yes, Sir. A phyto-sanitary protocol has been signed between the Ministry of Agriculture and Farmers Welfare, Government of India and the General Administration Customs of the Peoples Republic of China (GACC) on 21st January, 2019 at Beijing, China. It is expected that signing of said protocol will push overall export of FCV Tobacco, primarily produced in the State of Andhra Pradesh and Karnataka, to China. China being the world's largest consumer of tobacco, revival of exports to China would greatly help the tobacco farmers in Andhra Pradesh since this could lead to spurt in demand and hence better price realization to the farmers due to competitive pricing.

(c) India does not have any protocol agreements with any other country to export tobacco.

**Trade policy review report**

1345. SHRI PARTAP SINGH BAJWA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Ministry has begun working on the Seventh Trade Policy Review Report for the World Trade Organisation;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) how far has the Government's goals of boosting the Indian share in export